

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram: Dr. Pramod Deo, Chairperson
Shri M.Deena Dayalan, Member

Date of hearing : 24.1.2012

Petition No. 229/2009

Subject: Petition for approval of tariff of Tanda Thermal Power Station (440 MW) for the period from 1.4.2009 to 31.3.2014.

Petitioner: NTPC Ltd.

Respondents: Uttar Pradesh Power Corporation Ltd. (UPPCL) and others.

Parties present: Shri C.K.Mondol, NTPC
Shri Naresh Anand, NTPC
Shri Ajay Dua, NTPC
Shri Rohit Chabra, NTPC
Shri Shankar Sarah, NTPC
Shri Sameer Aggarwal, NTPC
Shri Manish Garg, UPPCL

Record of Proceedings

Due to paucity of time, the hearing of the above mentioned petition could not be taken up. Accordingly, the matter stands adjourned.

2. The petition shall be listed for hearing on 9.2.2012.

By order of the Commission

**Sd/-
(T. Rout)
Joint Chief (Law)**